

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO. 2398

TO BE ANSWERED ON AUGUST 03, 2023

HOUSES UNDER PMAY

NO. 2398. SHRI DINESH LAL YADAV "NIRAHUA":

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the steps taken by the Government for resolving the housing requirements of the people belonging to Economically Weaker Sections (EWS), Lower Income Group (LIG) and Middle Income Group (MIG) in urban areas;**
- (b) the number of houses sanctioned, under construction and constructed under Pradhan Mantri Awas Yojana (PMAY) during each of the last three years;**
- (c) the details of the houses provided to the beneficiaries, State-wise; and**
- (d) the targets fixed for construction of houses in urban areas during 2020-24 under PMAY?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) 'Land' and 'Colonization' are State subjects. Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) under "Housing for All" Mission since June 2015 by providing Central Assistance to supplement efforts of States/ Union Territories (UTs) for providing all weather puccahouses to all eligible urban beneficiaries. The scheme is being implemented through four verticals, i.e., Beneficiary Led Construction (BLC); Affordable Housing in Partnership (AHP); In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS) based on eligibility criteria as per scheme guidelines. The beneficiary can avail benefit in any one of the above four verticals. CLSS for Middle Income Group (MIG) under PMAY-U was from 01.01.2017, initially for one year, and was extended up to 31.03.2021. CLSS vertical for Economically Weaker Section (EWS)/ Lower Income Group (LIG) was up to 31.03.2022.

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A total of 118.90 lakh houses have been sanctioned under PMAY-U, out of which, 99.01 lakh houses are for EWS beneficiaries, 13.81 lakh houses for LIG beneficiaries and 6.08 lakh houses for MIG beneficiaries.

(b)& (c) Details of the number of houses sanctioned, grounded and completed under PMAY-U during each of the last three years and the current year is at Annexure-I.

State-wise details of houses sanctioned, grounded and completed are at Annexure-II.

(d) PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses. Based on the project proposals submitted by States/ UTs, as on 24.07.2023, 118.90 lakh houses have been sanctioned under PMAY-U, out of which 112.25 lakh have been grounded for construction; of which 75.51 lakh have been completed and delivered to beneficiaries. The scheme period, which was earlier upto 31.03.2022, has since been extended upto 31.12.2024, except CLSS vertical, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

Annexure I referred in reply to Lok Sabha Unstarred Q No. 2398 for 03-08-2023

Details of houses sanctioned, grounded for construction and completed/ delivered during each of the last three years and current year under PMAY-U

F.Y.	Houses Sanctioned (Nos)	Houses Grounded for Construction(Nos)*	Houses Completed/ Delivered (Nos)*
2020-21	16,97,710	16,17,056	14,50,101
2021-22	18,39,250	16,87,377	10,31,343
2022-23	10,05,588	12,99,601	14,81,788
2023-24	1,98,924	2,25,145	2,43,058
Total	47,41,472	48,29,179	42,06,290

*Houses grounded and completed/delivered during the period includes grounded, completed houses which were sanctioned in preceding years.

State/UT wise houses sanctioned, completed and occupied under PMAY-U

Sr.No.		Name of the State/UT	Details of Houses for beneficiaries(Nos)	
			Sanctioned	Completed/ delivered
1	States	Andhra Pradesh	21,32,432	8,08,278
2		Bihar	3,23,356	1,11,328
3		Chhattisgarh	3,02,663	1,91,617
4		Goa	3,146	3,144
5		Gujarat	10,54,868	8,80,269
6		Haryana	1,65,034	64,972
7		Himachal Pradesh	12,991	9,526
8		Jharkhand	2,29,156	1,27,189
9		Karnataka	6,38,121	3,18,526
10		Kerala	1,65,557	1,14,999
11		Madhya Pradesh	9,54,009	6,93,663
12		Maharashtra	14,02,629	8,10,940
13		Odisha	1,90,384	1,32,522
14		Punjab	1,32,235	74,984
15		Rajasthan	2,89,446	1,73,301
16		Tamil Nadu	6,81,277	5,30,350
17		Telangana	2,50,084	2,24,072
18		Uttar Pradesh	17,01,389	12,87,307
19		Uttarakhand	64,856	31,698
20		West Bengal	6,82,577	3,61,799
Sub- total(States):-			113,76,210	69,50,484
21	North East States	Arunachal Pradesh	8,499	6,465
22		Assam	1,76,643	85,230
23		Manipur	56,037	11,219
24		Meghalaya	4,758	1,116
25		Mizoram	39,811	7,050
26		Nagaland	31,968	14,622
27		Sikkim	594	209
28		Tripura	89,068	64,906
Sub- total(N.E.States):-			4,07,378	1,90,817
29	Union Territories	A&N Island(UT)	376	47
30		Chandigarh(UT)	1,256	1,256
31		DNH& DD (UT)	10,468	9,079
32		Delhi (UT)	29,976	29,976
33		J&K (UT)	49,141	19,299
34		Ladakh(UT)	1,307	674
35		Lakshadweep(UT)	-	-
36		Puducherry(UT)	14,185	8,673
Sub- total (UT) :-			1,06,709	69,004
Grand Total:-			118.90Lakh	75.51 Lakh*

*Includes completed (3.41lakh) houses of earlier JnNURM scheme during PMAY-U mission period.